

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/146/2016
NAME OF THE PETITIONER(S) : Nirej V. Paul & another
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. K. Gautham Kumar
Srihan Vijay A.K

Counsel for P

[Signature]

2. SRIKANT MOHAN

For the R. I Company

[Signature]

ORDER

Counsel for petitioner present and stated that his senior counsel could not attend before the Tribunal today due to personal inconvenience. He prayed time for submitting arguments. PCS representing R1 company is present and submitted that the pleadings are complete. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)